

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTRE PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	UGH Vintage Hospital and Medical Research Centre Private Limited
2.	Date of incorporation of corporate debtor	06/05/1998
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies -Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110GA1998PTC002553
5.	Address of the registered office and principal office (if any) of corporate debtor	Caculo Enclave, St. Inez, Panaji, Goa, 403001.
6.	Date of closure of Insolvency Resolution Process	20.02.2024
7.	Liquidation commencement date of corporate debtor	13.08.2024
8.	Name and registration number of the insolvency professional acting as liquidator	Girish Krishna Hingorani Reg No: IBBI/IPA-002/IP-N00842/2019-2020/12695
9.	Address and e-mail of the liquidator, as registered with the Board	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: girish2207@rediffmail.com,
10.	Address and e-mail to be used for correspondence with the liquidator	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: cirp.ughvintagehospital@gmail.com
11.	Last date for submission of claims	12.09.2024

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the UGH Vintage Hospital And Medical Research Centre Private Limited on 13th August, 2024 of *passing of order of liquidation under section 33 of the Code*.

The stakeholders of UGH Vintage Hospital And Medical Research Centre Private Limited are hereby called upon to submit their claims with proof on or before 12th September, 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 15.08.2024

Place: Mumbai



Girish K. Hingorani
Girish Krishna Hingorani
Liquidator

UGH Vintage Hospital and Medical Research Centre Private Limited
Registration No. IBBI/IPA-002/IP-N00842/2019-2020/12695

Authorisation of Assignment
Valid till 08.01.2024



FORM B		
PUBLIC ANNOUNCEMENT		
<i>(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTRE PRIVATE LIMITED		
SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	UGH Vintage Hospital and Medical Research Centre Private Limited
2.	Date of Incorporation of Corporate Debtor	06/05/1998
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies -Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110GA1998PTC002553
5.	Address of the registered office and principal office (if any) of corporate debtor	Caculo Enclave, St. Inez, Panaji, Goa, 403001.
6.	Date of closure of Insolvency Resolution Process	20.02.2024
7.	Liquidation commencement date of Corporate Debtor	13.08.2024
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Girish Krishna Hingorani Reg No : IBBI/IPA-002/IP-N00842/2019-2020/12695
9.	Address and E-mail of the Liquidator, as registered with the Board	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: girish2207@rediffmail.com,
10.	Address and E-mail to be used for correspondence with the Liquidator	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: cirp.ughvintagehospital@gmail.com
11.	Last date for submission of claims	12.09.2024

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the **UGH Vintage Hospital And Medical Research Centre Private Limited** on 13th August, 2024 of passing of order of liquidation under section 33 of the Code.

The stakeholders of **UGH Vintage Hospital And Medical Research Centre Private Limited** are hereby called upon to submit their claims with proof on or before 12th September, 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 15.08.2024
Place : Mumbai

Sd/-
Girish Krishna Hingorani
Liquidator

UGH Vintage Hospital and Medical Research Centre Private Limited
Registration No. IBBI/IPA-002/IP-N00842/2019-2020/12695
Authorisation of Assignment Valid till 08.011.2024

तरुण भारत

Tarun Bharat Marathi Goa Date Of Publish 15/08/2024 Page No.14

फॉर्म बी		
सार्वजनिक उद्घोषणा		
(भारतीय नादारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चा विनियमन १२)		
युजीएच व्हिन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या हितधारकांचे लक्ष वेधण्यासाठी		
अ.क्र.	विवरण	विस्तृत
१.	कॉर्पोरेट ऋणकोचे नाव	युजीएच व्हिन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या स्थापनेची तारीख	०६/५/१९९८
३.	प्राधिकारी ज्याच्या अंतर्गत ऋणकोची स्थापना/नोंदणी करण्यात आली आहे.	कंपनी निबंधक, गोवा
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्र./मर्यादित दाखिल ओळख क्र.	U85110GA1998PTC002553
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (असल्यास) पत्ता	काकुलो एम्क्लेव्ह, सॅ. इनेझ, पणजी, गोवा, ४०३००१.
६.	नादारी विभेदन प्रक्रिया समाप्तीची तारीख	२०.०२.२०२४
७.	कॉर्पोरेट ऋणकोच्या परिसमापन प्रारंभाची तारीख	१३.०८.२०२४
८.	परिसमापक म्हणून कार्यरत नादारी व्यवसायिकाचे नाव व नोंदणी क्रमांक	गिरीष क्रिष्णा हिंगोरांनी नोंद. क्र. : IBBI/PA-002/IP-N00842/2019-2020/12695
९.	मंडळकडे नोंदणीकृत अनुसार परिसमापकाचा पत्ता आणि ई - मेल	५सी, मेहता सदन, एस एच फेलकर मार्ग, दादर, मुंबई ४०००२८. ई-मेल : girish2207@rediffmail.com
१०.	परिसमापकासोबत संपर्कासाठी वापरण्यात येणारा पत्ता आणि ई - मेल	५सी, मेहता सदन, एस एच फेलकर मार्ग, दादर, मुंबई ४०००२८. ई-मेल : cirp.ughvintagehospital@gmail.com
११.	दावे सादर करण्याची अंतिम तारीख	१२.०९.२०२४

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण मुंबई खंडपीठाने संहितेच्या कलम ३३ अंतर्गत परिसमापनाचा आदेश पारित करून १३ ऑगस्ट, २०२४ रोजी युजीएच व्हिन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेड यांच्या परिसमापन प्रारंभ करण्याचा आदेश दिला आहे.

युजीएच व्हिन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या हितधारकांना याद्वारे त्यांच्या दाव्याचे पुरावे १२ सप्टेंबर, २०२४ रोजी किंवा तत्पूर्वी बाब क्र. १० समोर नमूद पत्त्यावर परिसमापकांकडे सादर करण्यासाठी आमंत्रित करण्यात येत आहे.

विचारी धनकोनी त्यांच्या दाव्याचे पुरावे इलेक्ट्रॉनिक साधनाद्वारे प्रस्तुत करूवेत. अन्य सर्व हितधारक दाव्याचे पुरावे, अन्य सर्व धनको त्यांचे दावे व्यक्तीशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक साधनाद्वारे सादर करू शकतील.

खोटा किंवा दिशाभूल करणारा दाव्याचा पुरावा सादर केल्यास दंडात्मक कारवाई करण्यास पात्र राहील.

दिनांक : १५.०८.२०२४

स्थळ : मुंबई

सही/-
गिरीष क्रिष्णा हिंगोरांनी
परिसमापक

युजीएच व्हिन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेड
नोंदणी क्रमांक: IBBI/PA-002/IP-N00842/2019-2020/12695
अभिहस्तांकनसाठी प्राधिकृतीची वैधता ०८.११.२०२४ पर्यंत

O HERALDO

The Voice of Goa – since 1900

O Herald English Goa Date Of Publish 15/08/2024 Page No.8

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF UGH VINTAGE HOSPITAL AND MEDICAL RESEARCH CENTRE PRIVATE LIMITED		
SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	UGH Vintage Hospital and Medical Research Centre Private Limited
2.	Date of Incorporation of Corporate Debtor	06/05/1998
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies -Goa
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U85110GA1998PTC002553
5.	Address of the registered office and principal office (if any) of corporate debtor	Caculo Enclave, St. Inez, Panaji, Goa, 403001.
6.	Date of closure of Insolvency Resolution Process	20.02.2024
7.	Liquidation commencement date of Corporate Debtor	13.08.2024
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Girish Krishna Hingorani Reg No : IBBI/IPA-002/IP-N00842/2019-2020/12695
9.	Address and E-mail of the Liquidator, as registered with the Board	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: girish2207@rediffmail.com,
10.	Address and E-mail to be used for correspondence with the Liquidator	5C, Mehta Sadan, S H Parelkar Marg, Dadar, Mumbai 400028. Email: cirp.ughvintagehospital@gmail.com
11.	Last date for submission of claims	12.09.2024

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the **UGH Vintage Hospital And Medical Research Centre Private Limited** on 13th August, 2024 of passing of order of liquidation under section 33 of the Code.

The stakeholders of **UGH Vintage Hospital And Medical Research Centre Private Limited** are hereby called upon to submit their claims with proof on or before 12th September, 2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 15.08.2024
Place : Mumbai

Sd/-
Girish Krishna Hingorani
Liquidator

UGH Vintage Hospital and Medical Research Centre Private Limited
Registration No. IBBI/IPA-002/IP-N00842/2019-2020/12695
Authorisation of Assignment Valid till 08.01.2024



फॉर्म बी		
सार्वजनिक उद्घोषणा		
(भारतीय नादारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चा विनियमन १२)		
युजीएच व्हीन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या हितधारकांचे लक्ष वेधण्यासाठी		
अ.क्र.	विवरण	विस्तृत
१.	कॉर्पोरेट ऋणकोचे नाव	युजीएच व्हीन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट ऋणकोच्या स्थापनेची तारीख	०६/५/१९९८
३.	प्राधिकारी ज्यांच्या अंतर्गत ऋणकोची स्थापना/नोंदणी करण्यात आली आहे.	कंपनी निबंधक, गोवा
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्र./मर्यादित दायित्व ओळख क्र.	U85110GA1998PTC002553
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (असल्यास) पत्ता	काकुलो एक्लेव्ह, सॅ. इनेझ, पणजी, गोवा, ४०३००१.
६.	नादारी विभेदन प्रक्रिया समाप्तीची तारीख	२०.०२.२०२४
७.	कॉर्पोरेट ऋणकोच्या परिसमापन प्रारंभाची तारीख	१३.०८.२०२४
८.	परिसमापक म्हणून कार्यरत नादारी व्यवसायिकाचे नाव व नोंदणी क्रमांक	गिरीश क्रिष्णा हिंगोरानी नोंद. क्र. : IBBI/IPA-002/IP-N00842/2019-2020/12695
९.	मंडळकडे नोंदणीकृत अनुसार परिसमापकाचा पत्ता आणि ई - मेल	५.सी, मेहता सदन, एस एच पेलकर मार्ग, दादर, मुंबई ४०००२८. ई-मेल : girish2207@rediffmail.com
१०.	परिसमापकासोबत संपर्कासाठी वापरण्यात येणारा पत्ता आणि ई - मेल	५.सी, मेहता सदन, एस एच पेलकर मार्ग, दादर, मुंबई ४०००२८. ई-मेल : cirp.ughvintagehospital@gmail.com
११.	दावे सादर करण्याची अंतिम तारीख	१२.०९.२०२४

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण मुंबई खंडपीठाने संहितेच्या कलम ३३ अंतर्गत परिसमापनाचा आदेश पारित करून १३ ऑगस्ट, २०२४ रोजी युजीएच व्हीन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेड यांच्या परिसमापन प्रारंभ करण्याचा आदेश दिला आहे.

युजीएच व्हीन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेडच्या हितधारकांना याद्वारे त्यांच्या दाव्याचे पुरावे १२ सप्टेंबर, २०२४ रोजी किंवा तत्पुर्वी बाब क्र. १० समोर नमूद पत्त्यावर परिसमापकाकडे सादर करण्यासाठी आमंत्रित करण्यात येत आहे.

विहीन धनकोनी त्यांच्या दाव्यांचे पुरावे इलेक्ट्रॉनिक साधनांद्वारे प्रस्तुत करावेत. अन्य सर्व हितधारक दाव्याचे पुरावे, अन्य सर्व धनको त्यांचे दावे व्यक्तीशः, ठपालाद्वारे किंवा इलेक्ट्रॉनिक साधनांद्वारे सादर करू शकतील.

खोटा किंवा दिशाभूल करणारा दाव्याचा पुरावा सादर केल्यास दंडात्मक कारवाई करण्यास पात्र राहील.

दिनांक : १५.०८.२०२४

स्थळ : मुंबई

सही/-
गिरीश क्रिष्णा हिंगोरानी
परिसमापक

युजीएच व्हीन्टेज हॉस्पिटल अँड मेडीकल रिसर्च सेंटर प्रायव्हेट लिमिटेड
नोंदणी क्रमांक: IBBI/IPA-002/IP-N00842/2019-2020/12695
अभिहस्तंकरसाठी प्राधिकृतीची वैधता ०८.११.२०२४ पर्यंत